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नारायण जयप्रकाश नई दिल्ली के समीप ग्रस्पताल, मार्ग (सबब) में श्रंबकार ग्रीर गंदगी

2266. ओ सुनील कुमार पट्टनायक : वया शहरो विकास मंत्री यह बताने की कृपान करेंगे कि:

- (क) क्या यह सच है कि लोक नायक जयप्रकाश नारायण ग्रस्पताल, नई दिल्ली के समीप निर्मित तल-मार्ग (सबवे) में अत्यधिक गन्दगी और राजि के समय घना अन्वकार होने के कारण आम जनता को भारो अस्विधा का साम । करना पड़ रहा है: ग्रीर
- (ध) यदि हां, तो इसके क्या कारण हैं और इस संबंध में सरकार क्या कदम उटाने का विचार रखती है ?

शहरी विकास मंत्रालय में राज्य मंत्री (ओ दलबोर सिंह): (क) दिल्ली नगर निगम ने सुचित किया है कि :--

- (i) भूमिगत मार्ग में प्रकाश की व्यवस्था है तथा यह कार्य कर रही है; ग्रीर
- (ii) इस भिगत मार्ग में कोई गन्दगी तथा कवटा नहीं है जिसकी निरंतर सफाई की जा रही है और जिसे अच्छी स्थिति में बनाए रखा जा रहा है।

(ख) प्रका ही नहीं उठता।

Construction of Community Centres/ Halls in Janak Puri, New Delhi

2267. SHRI BHAGATRAM MANHAR: Will the Minister ofURBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that work of the construction of Community Centres/halls in each Block of Janak Puri, New Delhi has been delayed;
- (b) if so₂ what are the reasons therefor; and

(c) by which dates these commuhalls/Centres are likely to be completed?

to Questions

THE, MINISTER OF STATE ΙN THE MINISTR'OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): to (c) Sites have been allot ted for the purpose in blocks C Α & of Janakpuri. In possession both the cases, the of land could not be handed over by the DD, due to non receipt payment of the cost of land. Suitable provision for the community will be made in the layout plans of the other blocks. According policy of the DDA the cost of struction^. of community halls have to be borne by the allottees. Welfare The Associations liberty to get the work executed through the DDA after making the payment of the cost of construction alternatively after getting sion of the land they could do the construction themselves. It is not possible at present to indicate the time by which the community halls are likely to be completed.

HUDCO partem 1979 housing scheme

2268. SHRI M. KADHARSHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of persons who got themselves registered for the allotment of flats under the HUDCO pattern 1979 scheme, category-wise;.
- (b) the number of persons who have been allotted flats in each category so far;
- (c) what is the number of flats under different categories, Janata, LIG & MIG, category-wise and locality-wise which are at present undeT construction in Delhi under the HUDCO pattern 1979 scheme and what is the likely cost of each flat,, category-wise and locality-wise; and